

RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

No.Estt.(RJS)/06/2014

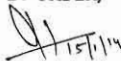
Dated: 15.01.2014

Consequent upon the amendment of Schedule-I of RJS Rules, 2010, earlier Notification No.Estt.(RJS)/38/2013 is hereby superseded and the vacancies in the District Judge Cadre for the year 2012-2013 & year 2013-2014 are redetermined under Rule 7 of the RJS Rules, 2010 as under:-

Cadre strength		372
Total Vacancies =	164+16 =	180
Vacancies for Direct Recruitment		40
Vacancies for promotion by Limited Competitive Examination.		29
Vacancies for promotion		95

Note:- **Sixteen** future vacancies (against 10% of the total Number of vacancies) are not assigned to any category for the present. However, these will be given as per roster to the particular category wherein any vacancy(ies) on account of death elevation, dismissal etc. will arise.

BY ORDER,



REGISTRAR GENERAL